

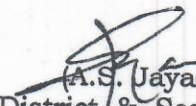
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**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
SHAHDARA DISTRICT : KARKARDOOMA COURTS, DELHI.**

ORDER

In super-session of earlier orders of this office, to do the urgent miscellaneous work of any of the following courts of Shahdara District, if Presiding Officer thereof happens to be on leave or is not available due to any reason, following arrangements of link Judicial Officers is made, w.e.f. 02.09.2019.

S. no.	Name of the Courts	Name of 1 st Link Officers.	Name of 2 nd Link Officers.	Name of 3 rd Link Officers
1	Vacant Court, PO MACT	Sh. Devender Nain, ADJ-03	Sh. Vineet Kumar, ADJ-01	Ms. Smita Garg, ADJ-02
2	Ms. Smita Garg, ADJ-02	Sh. Vineet Kumar, ADJ-01	Sh. Devender Nain, ADJ-03	
3	Sh. Devender Nain, ADJ-03	Ms. Smita Garg, ADJ-02	Sh. Vineet Kumar, ADJ-01	
4	Sh. Vineet Kumar, ADJ-01	Sh. Devender Nain, ADJ-03	Ms. Smita Garg, ADJ-02	


(A.S. Jayachandra)
District & Sessions Judge
SHD, Karkardooma Courts, Delhi.

No. 6252-6259.....Judl./SHD./KKD/Delhi/2019.

Dated 31/8/19.....

Copy forwarded for information/necessary action to :

1. The Hon'ble Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge, Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Incharge, Filing Section, Shahdara District, Karkardooma Courts, Delhi.
5. PRO/APRO, Karkardooma Courts, Delhi.
6. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
7. The A.O. (Judl.) Admn., Shahdara District, Karkardooma Courts, Delhi.
8. The Website Committee, Karkardooma Courts, Delhi.
9. The Website Committee, Tis Hazari Courts, Delhi.
10. Reader to the undersigned.


District & Sessions Judge
SHD, Karkardooma Courts, Delhi.

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